

ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
\*\*\*\*\*

Commercial Complex (BDA)  
Indiranagar  
Bangalore - 560 038

Dated : *6th Mar 1989*  
~~3 MAR 1989~~

APPLICATION NO (S) 148 / 89(F)

W.P. NO (S) \_\_\_\_\_

Applicant (s)

Shri V. Kannan

Respondent (s)  
v/s The Secretary, M/o Defence, New Delhi & 3 Ors

To

1. Shri V. Kannan  
No. 865, (behind Iyyappa Temple) - *5* Along with ~~the~~ Application forms in original.  
T. Basaveshwari Post  
Bangalore - 560 057  
*(By RPA)*
2. Shri P.C. Reddy  
Advocate  
M/o KESVY & CO.,  
No. 139, 5th Cross, Gandhinagar  
Bangalore - 560 009

*Sub: Application for Dispatch Register  
R/feb/89*

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith a copy of ORDER/~~REMARKS~~ ORDER  
passed by this Tribunal in the above said application(s) on 28-2-89.

*Issued in my name  
6.3.89*

*O/C Box No. 1*  
DEPUTY REGISTRAR  
(JUDICIAL)

682. 2nd 8.

**In the Central Administrative  
Tribunal Bangalore Bench,  
Bangalore**

**ORDER SHEET**

Application No.....148..... of 1989(F)

**Applicant**

V. Kannan

**Respondent**

v/s The Secretary, M/o Defence, New Delhi & 3 Ors

**Advocate for Applicant**

P.C. Reddy

**Advocate for Respondent**

Date	Office Notes	Orders of Tribunal
		<p><u>KS PVC/LHARM(A)</u> 28.2.1989 Applicant by Shri P.C. Reddy.  Shri Reddy files a Memo praying for permission to withdraw this application with liberty reserved to approach the appropriate forum. Permission sought for is granted. Application is rejected as withdrawn. We direct the office to return the original papers to the applicant.</p>



**TRUE COPY**

R. Venkatesh  
DEPUTY REGISTRAR (JDL) 3/3  
CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE

Sd/-  
VC 24/2

Sd/-  
M(A) 28/2



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JAMUSIST SVITARSTEINIMDA JARTVNO  
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